

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:13  
ANSWERED ON:24.07.2000  
DEVELOPMENT OF AIRPORTS  
GADDE RAMAMOCHAN;M.V.V.S MURTHI

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Union Government have recently released funds to Airports Authority of India for upgradation/ development of various airports in the country;
- (b) if so, the details of funds released during the last three years and the amount actually spent on each airport;
- (c) the details of airports likely to be upgraded and funds earmarked for each airport;
- (d) whether the Government have received reports about the misuse of funds released for upgradation/ development of various airports; and
- (e) if so, the details thereof and action taken thereon?`

**Answer**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)  
(a), (b), (c), (d) & (e):- A statement is laid on the table` of the Sabha.

STATEMENT IN REPLY TO PART (a), (b), (c), (d) & (e) OF THE` LOKSABHASTARREDQUESTIONNO.13 FOR 24.7.2000 REGARDING DEVELOPMENT OF AIRPORTS.

(a) :- Yes, Sir.`

(b) :- Details of funds released and the money spent on these projects are at Annexures A & B.

(c) :- The details of airports being upgraded and the funds earmarked for these airports are given at Annexure C.

(d) & (e) :- No, Sir. However, the progress of the project` is monitored closely and Airports Authority of India is advised to take strict disciplinary action against the persons found responsible for delays and unsatisfactory quality of work.